

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 287
ANSWERED ON 3RD FEBRUARY, 2022**

QUALITY OF ROADS

**287. SHRI C.R. PATIL:
DR. SHRIKANT EKNATH SHINDE:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. HEENA GAVIT:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. KRISHNA PAL SINGH YADAV:
SHRIMATI APARUPA PODDAR:
SHRI RAJENDRA DHEDYA GAVIT:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the steps taken by the Government to improve the quality of roads in the country;**
- (b) the measures taken by the National Highways Authority of India (NHAI) to increase the wages of daily wage labourers working under various road projects;**
- (c) present status of work on Delhi-Mumbai industrial corridors; and**
- (d) the details of land acquired by the Government for various road projects during last three years, project-wise?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) All National Highways (NHs) are constructed as per quality standards specified in the Ministry of Road Transport and Highways/**

Indian Roads Congress (IRC) specifications. To ensure that the works are executed as per prescribed specifications and standards, Consultants are appointed by the Ministry and its agencies for day to day supervision of the works at site for the quality check of roads to ensure its construction quality. It is the responsibility of such Consultants to ensure compliance of the provisions of the Concession / Contract Agreement in so far as quality of the work is concerned. Officials of Ministry / National Highways Authority of India (NHAI) / National Highways, Infrastructure Development Corporation Limited (NHIDCL, Border Roads Organisation (BRO) and State Public Works Departments (PWDs) / State Road Construction Departments (RCDs), etc., also carry out quality checks of the works executed either directly or through independent experts / agencies and deficiencies, if any, observed during such examination / inspection are brought to the notice of the Concessionaires / Contractors for taking up necessary corrective measures. In case of any defaults, actions against the defaulting agencies are taken as per the provisions of agreements.

(b) The Contractors / Concessionaires engaged by NHAI on various NH Projects are responsible for payment of daily wages of labourers as per relevant labour laws and affording them all their legal rights.

(c) The Ministry is primarily responsible for development and maintenance of NHs. The Government approved Delhi Mumbai Industrial Corridor (DMIC) project in 2014-15. Details of these projects under DMIC and their progresses are given at Annexure-I.

(d) State / Union Territory (UT) wise details of notifications published under Section 3(D) of the NHs Act, 1956 for acquisition / vesting of land for NHs during last three years are at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 287 FOR ANSWER ON 03.02.2022 ASKED BY SHRI C.R. PATIL, DR. SHRIKANT EKNATH SHINDE, SHRI UNMESH BHAIYYASAHEB PATIL, DR. HEENA GAVIT, DR. SUJAY RADHAKRISHNA VIKHE PATIL, DR. KRISHNA PAL SINGH YADAV, SHRIMATI APARUPA PODDAR, SHRI RAJENDRA DHEDYA GAVIT REGARDING QUALITY OF ROADS

Details of projects under Delhi Mumbai Industrial Corridor (DMIC) and their progresses:-

1. Dholera Special Investment Region (DSIR), Gujarat:

- **DSIR has been planned over an area of approximately 920 sq. km and Phase I Activation area of 22.5 sq. km has been carved out wherein trunk infrastructure works are in advance stages of completion;**
- **Gol has approved the tender packages for various infrastructure components amounting to Rs. 2784.82 crore divided into five packages for activation area;**
- **02 plots admeasuring 241 acres have been allotted with TATA Chemicals as anchor investor;**
- **1,290 acres industrial land is readily available for allotment;**
- **Out of the 1000 MW of Solar Park, 300 MW awarded to Tata Solar Power Ltd.;**
- **Further, as part of regional connectivity to DSIR, external connectivity projects of 6-lane greenfield Expressway from Ahmedabad to Dholera by NHAI, Dholera International Airport and Bhimnath Dholera Rail link have been taken up.**

2. Shendra Bidkin Industrial Area (SBIA), Maharashtra

- **Part I of SBIA covers an area of 40.2 sq. km;**
- **For Shendra Industrial Area, Gol has approved the tender packages for various infrastructure components for Rs. 1,533 crore. Major trunk infrastructure packages have been completed;**

- For Shendra, land allotment policy has been finalized and 126 plots admeasuring 332 acres have been allotted including one to HYOSUNG (100 acres) as the anchor investor. 15 companies have started their commercial operations as well;
- For Bidkin Industrial Area, GoI has approved the infrastructure packages worth Rs. 6,414.21 crore for development in 3 phases. The major trunk infrastructure works for Sector A (10.32 sq. km) have been completed

3. Integrated Industrial Township Project, Greater Noida, Uttar Pradesh

- Land admeasuring 747.5 acres has been transferred to the SPV of the project;
- GoI has approved the tender packages for various infrastructure components amounting to Rs. 1,097.5 crore. Major trunk infrastructure works have been completed;
- Land allotment policy has been finalized and 06 plots admeasuring 160 acres have been allotted with HAIER (123.7 acres) as the anchor investor;

4. Integrated Industrial Township 'Vikram Udyogpuri' Project, Ujjain, Madhya Pradesh

- State Govt. has transferred 1026 acres land to the SPV;
- GoI has approved the tender packages for various infrastructure components amounting to Rs. 749.1 crore. Major trunk infrastructure works have been completed;
- Land allotment policy has been finalized and 10 plots admeasuring 96 acres with AMUL as anchor investor

5. Khushkheda Bhiwadi Neemrana Investment Region (KBNIR), Rajasthan

- State Govt. on 12th October, 2020 informed that Development Plan of KBNIR has been notified as Special Investment Region (SIR);

- **RIICO (Rajasthan State Industrial Development and Investment Corporation) has been appointed as Regional Development Authority;**
- **Consultant for detailed master planning and preliminary engineering for an area of 558 Ha has been appointed in April, 2021;**
- **SHA/SSA for KBNIR & JPMIA approved by National Industrial Corridor Development and Implementation Trust (NICDIT) on 14th July 2021 and executed on 29th September, 2021. Target for completing the balance land acquisition of the two nodes (JPMIA & KBNIR) is by March 2022.**

6. Jodhpur Pali Marwar Industrial Area (JPMIA), Rajasthan

- **State Govt. on 12th October, 2020 informed that Development Plan of JPMIA has been notified as Special Investment Region (SIR);**
- **Consultant appointed for detailed master planning and preliminary engineering in March 2021 for an area of 2659 Ha for development in two phases;**
- **700 Ha out of 1459 Ha (Phase I) area is in possession of State Govt.**

7. Dighi Port Industrial Area (DPIA), Maharashtra

- **In Jan, 2021, State Govt. confirmed availability of 2,402 Ha (5,935 acres) of land out of which 1,466 Ha (3,622 acres) is in possession of State Govt.**
- **Detailed Master planning and preliminary engineering works for the land parcels has been initiated.**
- **During the NICDIT meeting held on 21.09.2021, Decision has been taken to develop the entire area of 6327 acres by Aurangabad Industrial Township Limited (AITL) for Dighi Port Industrial Area.**

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State / Union Territory (UT) wise details of notifications published under Section 3(D) of the NHs Act, 1956 for acquisition / vesting of land for NHs during last three years:-

S. No.	State & Union Territories	Area (in Ha)
1	Andaman & Nicobar Island	0
2	Andhra Pradesh	6390.62
3	Arunachal Pradesh	0
4	Assam	675.35
5	Bihar	1689.79
6	Chandigarh	0
7	Chhattisgarh	2697.72
8	DNH / Daman & Diu	0
9	Delhi	132.1
10	Goa	14.73
11	Gujarat	3289.75
12	Haryana	6835.83
13	Himachal Pradesh	475.29
14	J&K	90.46
15	Jharkhand	814.41
16	Karnataka	1827.62
17	Kerala	836.5
18	Ladakh	0
19	Lakshadweep	0
20	Madhya Pradesh	6273.212
21	Maharashtra	4534.66

S. No.	State & Union Territories	Area (in Ha)
22	Manipur	402.69
23	Meghalaya	0
24	Mizoram	517.03
25	Nagaland	0
26	Odisha	1661.24
27	Puducherry	19.7
28	Punjab	5732.51
29	Rajasthan	11994.98
30	Sikkim	122.47
31	Tamil Nadu	3806.96
32	Telangana	1878.79
33	Tripura	518.34
34	Uttar Pradesh	3471.89
35	Uttarakhand	411.26
36	West Bengal	174.5
Total		67290.402
